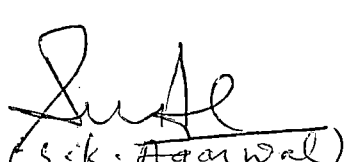


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No 490/96 199

malima sharma Versus U.O.S & vs.

Date of Order	Orders
26-10-PP	Mr. C.B. Sharma, Briefholder for Mr. P.V. Cella, Counsel for the applicant None present for the respondents May be listed for hearing on 28-1-2000.  (N. P. NAWANI) ADMINISTRATIVE MEMBER  (GOPAL KRISHNA) Vice Chairman (J)
28.1.2000.	Mr. P.V. Cella - Counsel for applicant. Mr. Anupam Agarwal - proxy of Mr. Navish Bhandari - Counsel for respondents. The learned Counsel for the applicant submits that this O.A may be disposed of as withdrawn. In view of his submission, this O.A is disposed of as withdrawn.  (N. P. Nawani) M(A)  (S. K. Agarwal) M(J).

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